NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI, ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/102/CAA/2017

NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : MEENA INTEGRATED TEXTIMES INFRA LTD : ADD INDUSTRIAL PARK(TAMILNADU) LTD.

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Coursel for Applicant

G.V.MOHAN CUMAR for serior coursel A. MARAYANAN

MODIM. 94420 87212

ORDER

Counsel for petitioner present and prayed time stating that the senior counsel could not attend before the Bench as he was held up at the High Court of Madras. No representation on behalf of the respondent. Time extended at request. Put up on 12.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)